

ITEM NO.28

REGISTRAR COURT. 2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR

Respondent(s)

(with office report)

Date : 05/10/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ritesh Agrawal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant has failed to file the statement of case within the period stipulated in the order dated 29.04.2015 of this Court. Service of notice is complete on the respondents, but no one has entered appearance on their behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB